

# One Day Workshop on Elimination of Bonded Labour at Bhopal, Madhya Pradesh

**Date:** 29<sup>th</sup> September, 2016

**Venue:** R.C.V.P. Narohna Academy of Administration, Bhopal

## TENTATIVE LIST OF PARTICIPANTS

S.N.	Participants	Nos.
<b>Participants from State Government of Madhya Pradesh</b>		
1.	Chief Secretary, Govt. of Madhya Pradesh	
2.	Principal Secretary, Labour and Employment Department, Madhya Pradesh	1
3.	DGP, Madhya Pradesh	
4.	<b><u>Secretaries from the following Departments of Madhya Pradesh:</u></b> <ul style="list-style-type: none"> <li>• Labour</li> <li>• Social Welfare</li> <li>• Panchayat and Rural Development</li> <li>• School Education</li> <li>• Women and Child Development</li> <li>• ST Welfare</li> </ul>	One Officers From Each Department
5.	• District Magistrates/District Collectors of Selected Vulnerable District to bonded labour, Madhya Pradesh	1 from each district vulnerable to bonded labour
6.	* Selected SDMs from the vulnerable to bonded labour districts of Madhya Pradesh	One from each district (approx 13)
7.	Officers from Labour and Employment Department, Govt. of Madhya Pradesh	5-6 each district
8.	* Selected a few SPs of acutely prone to bonded labour districts of Madhya Pradesh	4-5 from each district
9.	<b><u>Senior Officers from the following Departments of Madhya Pradesh:</u></b> <ul style="list-style-type: none"> <li>• Labour</li> <li>• Social Welfare</li> <li>• Panchyat and Rural Development</li> <li>• School Education</li> <li>• Women and Child Development</li> <li>• ST Welfare</li> </ul>	2-3 Officers From Each Department
10.	* Reputed NGOs working in the field of Bonded Labour listed by the Govt. of Madhya Pradesh	5-10
11.	Office bearers of employer's Association of Brick Kilns, stone crushing and other related industries from Madhya Pradesh	10-12
12.	Research Scholars from Selected Barkhatullah University Bhopal and National Law Institute University, Bhopal	25-30
13.	Members from Nagar Palika /Zila Parishad/ Panchayat Samiti	8-10
<b>NOTE: The list of Invitees/Representatives to be provided to NHRC at the earliest.</b>		
<b>Participants from NHRC</b>		
1	Will be intimate shortly	
<b>Participants from Govt. of India</b>		
1	Joint Secretary, Labour Welfare, Ministry of Labour & Employment	
<b>Participants from Madhya Pradesh Human Rights Commission</b>		
1	Chairperson/Member	
<b>Note: Total Nos. of Participants May be Around 150-180</b>		